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Amendments to the Hotels, Boarding Houses, Guest Houses, Hostels, Lodging Houses and Motels (Building Standards) Regulations, 1977

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT); Sir, I beg to lay on the Table, under section 58 of the Delhi Development Act, 1957, a copy (in English and Hindi) of the Delhi Development Authority Notification S.O. No. 1941, dated the 1st July, 1978, publishing amendments to the Hotels, Boarding Houses, Guest Houses, Hostels, Lodging Houses and Motels (Building Standards) Regulations, 1977. [Placed in Library. See No. LT-2522/ 78].

1. Annual Report (Part n) (1974-75) of ICAR, New Delhi.

2. Ministry of Agriculture and Irriga- tion (Department of Agriculture) Notification

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SUR JIT SINGH BARNALA): Sir, I beg to lay <on the Table—

I. A copy (in English and Hindi) ol' the Annual Report (Part n) of the Indian Council of Agricultural Research, New Delhi for the year 1974-75, together with a statement giving reasons for the delay in laying the Report. [Placed in Library.

See No. LT-2438/78].

II. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Agriculture) Notification G.S.R. No. 269(E), dated the 3rd May, 1978, under subsection (6) of section 3 of the Essential Commodities Act, 1955, together with a statement giving reasons for delay in laying the Notification. [Placed in Library. See No. LT-2516/78].

SHR1 N. G. RANGA (Andhra Pradesh): Why is it that the Government has taken three years to place the ICAR Report here? There is no explanation given. Kindly look into it.

Annual Accounts (1976-77) of the University of Hyderabad and related papers

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): Sir, I beg to lay on the Table, a copy (in English and Hindi) of the Annual Accounts of the University of Hyderabad for the year 1976-77, and the Audit Report thereon, under subsection (4) of section 29 of the University of Hyderabad Act, 1974, together with a statement giving reasons for the delay in laying the document. Placed in Library. See No. LT-1517/ 78].

The Delhi Sales Tax (Third and Fourth Amendments) Rules, 1978

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Delhi Administration under section 72 of the Delhi Sales Tax Act, 1975:—

(i) F. No. 4(2)/78-Finance (Gen.), dated the 24th May, 1978, publishing the Delhi Sales Tax (Third Amendment) Rules, 1978.

(ii) F. No. 4(13)/78-Finance (G) (i), dated the 28th June, 1978, publishing the Delhi Sales Tax (Fourth Amendment) Rules, 1978. [Placed in Library. For (i) & (ii) See No. LT-2460/78],

Ministry of Finance (Department of Revenue) Notifications

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table—

I A copy each (in English and Hindi of the following Notifications of the Ministry of Finance (Department of Revenue), unde_r section 159 of the

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